

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3561  
ANSWERED ON:08.08.2016  
Visva-Bharati Act, 1951  
Hazra Dr. Anupam

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has any proposal to amend the Visva-Bharati Act, 1951 to root out the many problems Visva-Bharati University faces now and to make it an institution of national importance and to provide for its functioning as a unitary teaching and residential university in the true sense;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be amended?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)

- (a): No, Madam. Sufficient measures and safeguards are available in the extant Visva-Bharati Act to facilitate smooth functioning of the University as an institution of national importance and a unitary teaching and residential university.
- (b) & (c): Do not arise.

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